

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**Item 49**

**IA No. 1733/99/22  
And**

**CP (IB) No. 206/Chd/Pb/2022**

**Under Section 95, IBC 2016**

**In the matter of:-**

Intec Capital Ltd.

...Petitioner

Vs.

Anshul Goyal

...Respondent

As the Hon'ble Member(Technical) is holding Bench with the Hon'ble Member  
(Judicial) of Guwahati Bench after lunch today, hence, the matter is adjourned to  
07.11.2023.

Sd/-  
**Court Officer**

August 17, 2023  
PRF